

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 24.04.2014

OA No. 291/00210/2014

Mr. Amit Mathur, counsel for applicant.

Learned counsel for the applicant submits that he wants to withdraw the present Original Application with liberty to file fresh Original Application.

In view of the submissions made on behalf of the applicant, the present Original Application is dismissed as withdrawn with liberty to the applicant to file fresh Original Application, if he so advised.

Anil Kumar
(ANIL KUMAR)
ADMINISTRATIVE MEMBER

Kumawat